

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 14.02.2019 (THURSDAY)**

**Court-III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**  
**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 143 of 2019	Bhandari Hosiery Exports Ltd & Ors. Vs. In-Time Garments Pvt Ltd and Ors.	S.P. Sharma	
2.	Comp. App. (AT) (Ins) No. 146 of 2019	Anand Ram Vs. Prabhjit Singh Soni & Anr.	Nikhil Jain	
3.	Comp. App. (AT) (Ins) No. 147 of 2019	Senthil Kumar Karmegam Vs. Great Unison Contractors India Pvt & Anr.	Arun Saxena	
4.	Comp. App. (AT) (Ins) No. 148 of 2019	Sham Lal Vs. Ramboll India Pvt. Ltd.	Anusuya Salwan	
5.	Comp. App. (AT) (Ins) No. 149 of 2019	Global Energy Talent Pvt. Ltd. Vs. Mohamed Hesham Amin Basha Mashaal	Sunil Sharma	
6.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	
7.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	
8.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka	Varuna Bhanrale	

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**Registrar**